

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/330/2024 in Company Petition IB/18/2023
NAME OF THE COMPANY	Akron Formulations India Pvt Ltd
NAME OF THE PETITIONER(S)	SNJ Synthtics Ltd
NAME OF THE RESPONDENT(S)	Akron Formulations India Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/330/2024

Present: Ld. Counsel Mr. K. Kondaiah for the Applicant.

Ld. Counsel Mr. Shiv Rohan Singh for the Respondent.

It is stated by the Respondent that counter has been e-filed. Let physical copy of the counter be filed and the same be served on the Applicant. **Matter is adjourned to 22.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)